

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 2961 of 2020

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

02/09.09.2020 Learned counsel for the petitioners undertakes to pay the authentication fee, as pointed out by the office, as soon as the situation prevailing due to spread of Corona Virus (Covid-19) pandemic normalises.

At the request of learned counsel for the petitioners, the rest of the defeats, as pointed out by the office, are ignored.

No one appears on behalf of the State.

Call for the case diary from the Court below concerned.

Put up this case after three weeks under the appropriate heading.

Satish/-

(RAJESH SHANKAR, J)